

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12235/2006

(From the judgement and order dated 02/02/2006 in LPA No. 191/2004 of The
HIGH COURT OF DELHI AT N. DELHI)

DELHI DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

M.L.AGGARWAL

Respondent(s)

(With prayer for interim relief)

Date: 17/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mr. A. Sharan, ASG.

Mr. Vishnu B. Saharya, Adv.

for

M/S Saharya & Co.,Adv.

For Respondent(s)

Ms. Asha Jain Madan, Adv.

Mr. Mukesh Jain, Adv.

Mr. Dushyant Parashay, Adv.

Mr. M.L. Agrawal, Adv.

UPON hearing counsel the Court made the following
ORDER

Leave granted.

Interim order to continue.

(PAWAN KUMAR)
COURT MASTER(ANAND SINGH)
COURT MASTER